

sodium nitrate etc. and this can be done only by S.T.C./M.M.T.C.

- (iii) In certain cases materials have to be imported under a particular credit under which a certain amount of each import is prescribed. In order to fulfil this condition, bulk imports have to be made through S.T.C./M.M.T.C.

Licence to M/s. Remington Rand

2125. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number, names and location of typewriter manufacturing units in the country with quantity and value of the annual production of each during the last three year ;

(b) the number and value of typewriters annually required by the country ;

(c) the names, number and value of typewriters imported last year with the countries of import and the share of each ;

(d) whether it is a fact that the grant of a manufacturing licence to M/s. Remington Rand has been withheld ; and

(e) if so, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT—1518/69].

(b) According to the Planning Commission's estimates, demand for typewriters at the end of the IV Plan (1973-74) may be at 1 lakh Nos. including 15,000 portable typewriters. Yearwise requirement of typewriters has not been estimated. Value of typewriters varies from firm to firm.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT—1518/69].

(d) and (e). The licence application of M/s Remington Rand of India Ltd., submitted in March, 1968, for the manufacture of portable typewriters, involving import of

equipment as well as payment of royalties and technical fees, apart from the outflow of foreign exchange in the form of additional profits/dividends arising out of the new manufacturing activity, was not acceptable to Government. The Company proposed to take up a revised scheme and have been advised to submit a fresh application.

Railway Saloons and Tourist Cars.

2126. SHRI BABURAO PATEL : Will the Minister of RAILWAYS be pleased to state ;

(a) the total number of non and air-conditioned Saloons/Tourist Cars, gauge and category-wise, available with the Railways ;

(b) the standard accommodation in these Saloons/Tourist Cars and Inspection carriages and the number of passengers permitted to travel in each ;

(c) the type of officers or VIPs who are allowed to use the Saloon etc. and the charge made for such journeys ;

(d) whether these Saloons are available to the public and, if so, the rates charged for them category-wise with manner and particulars of hiring them ; and

(e) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Information is being collected and will be laid on the table of the Sabha.

(b) In these carriages, standard accommodation consists of sitting-cum-office room, bed rooms, bath rooms, kitchen and accommodation for staff. The number of berths seats available varies from carriage to carriage. Persons in excess of the marked capacity may also travel in the carriage on payment of usual fares.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT—1519/69].

(d) Except saloons reserved for High Officials of the Government for whose use specials reserved carriages have been provided, other carriages are made available to the public. A statement showing the rates chargeable and the condition for requisition-